I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) Annual Report and Accounts of the Pawan Hans Helicopters Limited, New Delhi for the year 1999-2000, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T. -7256/03]

REPORT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

श्रीमित सरोज दुवे (विहार): मैडम, मैं हिरासत में महिलाएं" विषय पर समिति (तेरहवीं लोक सभा) के तीसरे प्रतिवेदन में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध मे महिला अधिकारिता संबंधी समिति के ग्यारहवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूं।

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR AND WELFARE

श्री ब.प. आप्टे (महाराष्ट): मैडम, मै "संविधान (चौरानवेवां संशोधन) विधेयक, 2002" के संबंध में विभाग-संबंधित श्रम और कल्याण संबंधी संसदीय स्थायी समिति (तेरहवी लोक सभा) के उनतीसवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON INFORMATION TECHNOLOGY

SHRI KARTAR SINGH DUGGAL (Nominated): Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Information Technology (Thirteenth Lok Sabha): -

(i) Forty-third Report on Action Taken by Government on the Recommendation/Observations contained in the Thirty-fifth